

Statement-II*Telephone exchanges of BSNL under construction*

| State | Location |
|-------------------|---|
| Jammu and Kashmir | Nowgam |
| Bihar | Nabinagar |
| West Bengal | Karanjora and Kalaikunda |
| Gujarat | Vandematram, Piplaj, Gokuldham, Express highway and Gandhinagar Sector-3, |
| Jharkhand | Tayo Colony and K. K. Singh Colony |
| Maharashtra | Akola Civil Line, CTO Compound, Shri Ram Tower, Vinay Unique Virar (W), Popaon, BARC, Jagtap Dairy, Restapeth, Shivtirth Nagar, Hsg Board Gogal, Hsg Board Sanquelim, Soccord Provorim and Navelim. |

Proposals for setting up FPIs

†2408. SHRI DHARMENDRA PRADHAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of Food Processing Industries (FPIs) functioning in the country, State-wise;
- (b) whether it is a fact that proposals from various States for setting up FPIs are under consideration of the Central Government;
- (c) if so, the details of these proposals, State-wise; and
- (d) the details of proposals approved by Government during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT): (a) This Ministry does not maintain data on the Food Processing Industries (FPIs) functioning in the country, State-wise.

†Original notice of the question was received in Hindi.

However, Ministry had assisted number of food processing units during the last three years and current year under the Scheme for Technology Up-gradation/Establishment/Modernization of Food Processing Industries. The details are given in Statement (See below).

(b) to (d) Yes, Sir. A Statement indicating the number of proposals received and approved, funds sanctioned/released and pending for financial assistance during the last three years and/current year State/UT wise under the Scheme for Technology Up-gradation/Establishment/Modernization of Food Processing Industries is at Statement. During the Twelfth Plan (2012-13), the scheme of Technology Up-gradation/Establishment/Modernization of Food Processing Industries has been subsumed in the National Mission on Food Processing (Centrally Sponsored Scheme) implemented by States/UTs *w.e.f.* 01.04.2012. Accordingly, all the State Governments have been empowered to receive the applications, sanction and release the grants-in-aid to the eligible beneficiaries under various components of the Mission. The Major Programmes/Schemes covered under NMFP during 2012-13 are:

- (i) Scheme for Technology Up-gradation/Establishment/Modernisation of Food Processing Industries.
- (ii) Scheme for Cold Chain, Value Addition and Preservation Infrastructure for Non Horticultural Products.
- (iii) Scheme for Human Resource Development (HRD)
 - (a) Creation of Infrastructure Facilities for Running Degree/Diploma/Certificate Courses in Food Processing Technology.
 - (b) Entrepreneurship Development Program (EDP)
 - (c) Food Processing Training Centre (FPTC)
- (iv) Scheme for Promotional Activities
 - (a) Organizing Seminar/Workshops
 - (b) Conducting Studies/Surveys
 - (c) Support to Exhibitions/Fairs
 - (d) Advertisement and Publicity

Statement

*Number of proposals received, units assisted and pending for financial assistance during the years 2009-10, 2010-11, 2011-12 and current year State-wise under the scheme for Technology Up-gradation/Establishment/Modernization of FPIs**

(Rs in lakhs)

| Sl. No. | Name of the States | 2009-10 | | | | 2010-11 | | | | 2011-12 | | | | 2012-13** (as on 01.11.2012) | | | |
|---------|----------------------------|---------|----|----|-----|---------|----|----|-----|---------|----|-----|-----|---------------------------------|----|----|-----|
| | | O.B. | R | S | P | O.B. | R | S | P | O.B. | R | S | P | O.B. | R | S | P |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 |
| 1. | Andhra Pradesh | 349 | 61 | 41 | 369 | 369 | 39 | 30 | 378 | 378 | 25 | 105 | 298 | 298 | 0 | 80 | 218 |
| 2. | Andaman and Nicobar Island | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3. | Arunachal Pradesh | 5 | 0 | 3 | 2 | 2 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 4. | Assam | 63 | 6 | 22 | 47 | 47 | 19 | 26 | 40 | 40 | 5 | 12 | 33 | 33 | 0 | 10 | 23 |
| 5. | Bihar | 22 | 4 | 2 | 24 | 24 | 2 | 6 | 20 | 20 | 0 | 5 | 15 | 15 | 0 | 2 | 13 |
| 6. | Chandigarh | 4 | 0 | 0 | 4 | 4 | 0 | 1 | 3 | 3 | 0 | 0 | 3 | 3 | 0 | 0 | 3 |
| 7. | Chhattisgarh | 246 | 3 | 4 | 245 | 245 | 6 | 27 | 224 | 224 | 3 | 75 | 152 | 152 | 0 | 67 | 85 |
| 8. | Daman and Diu | 1 | 1 | 0 | 2 | 2 | 0 | 0 | 2 | 2 | 1 | 0 | 3 | 3 | 0 | 0 | 3 |

| | | | | | | | | | | | | | | | | |
|-----------------------|-----|-----|-----|-----|-----|----|----|-----|-----|----|-----|-----|-----|---|----|-----|
| 9. Delhi | 28 | 7 | 2 | 33 | 33 | 3 | 3 | 33 | 33 | 0 | 16 | 17 | 17 | 0 | 5 | 12 |
| 10. Goa | 7 | 4 | 1 | 10 | 10 | 7 | 1 | 16 | 16 | 1 | 2 | 15 | 15 | 0 | 1 | 14 |
| 11. Gujarat | 314 | 98 | 42 | 370 | 370 | 59 | 52 | 348 | 348 | 19 | 106 | 261 | 261 | 0 | 34 | 227 |
| 12. Haryana | 209 | 31 | 11 | 229 | 229 | 20 | 14 | 204 | 204 | 24 | 62 | 166 | 166 | 0 | 61 | 105 |
| 13. Himachal Pradesh | 37 | 17 | 10 | 44 | 44 | 12 | 7 | 49 | 49 | 2 | 14 | 37 | 37 | 0 | 4 | 33 |
| 14. Jammu and Kashmir | 30 | 13 | 7 | 36 | 36 | 7 | 5 | 38 | 38 | 5 | 6 | 37 | 37 | 0 | 2 | 35 |
| 15. Jharkhand | 13 | 6 | 3 | 16 | 16 | 4 | 4 | 16 | 16 | 2 | 1 | 17 | 17 | 0 | 0 | 17 |
| 16. Karnataka | 236 | 45 | 24 | 257 | 257 | 36 | 14 | 279 | 279 | 14 | 61 | 232 | 232 | 0 | 40 | 192 |
| 17. Kerala | 114 | 36 | 33 | 117 | 117 | 29 | 19 | 127 | 127 | 25 | 52 | 100 | 100 | 0 | 14 | 86 |
| 18. Madhya Pradesh | 96 | 18 | 18 | 96 | 96 | 19 | 14 | 101 | 101 | 8 | 23 | 86 | 86 | 0 | 16 | 70 |
| 19. Maharashtra | 401 | 113 | 113 | 401 | 401 | 88 | 56 | 433 | 433 | 53 | 202 | 284 | 284 | 0 | 84 | 200 |
| 20. Manipur | 11 | 7 | 6 | 12 | 12 | 14 | 1 | 25 | 25 | 19 | 11 | 33 | 33 | 0 | 14 | 19 |
| 21. Meghalaya | 4 | 2 | 2 | 4 | 4 | 0 | 2 | 2 | 2 | 1 | 0 | 3 | 3 | 0 | 1 | 2 |
| 22. Mizoram | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23. Nagaland | 1 | 0 | 1 | 0 | 0 | 2 | 1 | 1 | 1 | 1 | 0 | 2 | 2 | 0 | 2 | 0 |

Written Answers to

[14 DEC., 2012]

Unstarred Questions 197

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 |
|--------|---------------|------|-----|-----|------|------|-----|-----|------|------|-----|------|------|------|----|-----|------|
| 24. | Odisha | 34 | 7 | 6 | 35 | 35 | 7 | 8 | 34 | 34 | 1 | 9 | 26 | 26 | 0 | 6 | 20 |
| 25. | Puducherry | 5 | 3 | 0 | 8 | 8 | 0 | 0 | 8 | 8 | 0 | 1 | 7 | 7 | 0 | 2 | 5 |
| 26. | Punjab | 265 | 31 | 13 | 283 | 283 | 21 | 9 | 295 | 295 | 13 | 147 | 161 | 161 | 0 | 106 | 55 |
| 27. | Rajasthan | 162 | 66 | 27 | 201 | 201 | 49 | 48 | 202 | 202 | 50 | 95 | 157 | 157 | 0 | 31 | 126 |
| 28. | Sikkim | 0 | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 29. | Tamil Nadu | 100 | 52 | 41 | 111 | 111 | 38 | 24 | 125 | 125 | 19 | 75 | 69 | 69 | 0 | 23 | 46 |
| 30. | Tripura | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 31. | Uttar Pradesh | 135 | 59 | 32 | 162 | 162 | 29 | 47 | 144 | 144 | 15 | 53 | 106 | 106 | 0 | 28 | 78 |
| 32. | Uttarakhand | 21 | 16 | 12 | 25 | 25 | 6 | 6 | 25 | 25 | 3 | 5 | 23 | 23 | 0 | 3 | 20 |
| 33. | West Bengal | 54 | 14 | 10 | 58 | 58 | 15 | 10 | 63 | 63 | 7 | 19 | 51 | 51 | 0 | 5 | 46 |
| TOTAL: | | 2968 | 720 | 487 | 3201 | 3201 | 531 | 437 | 3295 | 3295 | 316 | 1157 | 2454 | 2454 | 0 | 641 | 1813 |

*Data is under Reconciliation with Co-ordinating Bank *i.e.* HDFC Bank

**Committed liabilities of Eleventh Plan. And this scheme has been subsumed *w.e.f.* 01.4.2012 in the National Mission on Food Processing (NMFP) in the Twelfth Plan (2012-13) for implementation through State/UT Governments.

Note: O.B.=Opening Balance, R=Received, S=Sanctioned, P=Pending

For the purpose of Sanction, both Instalment released cases as well as 1st instalment released cases have been Counted.